

## Summary of List of Creditors

Received up to 31<sup>st</sup> March, 2026

S. No	Name of the creditors	No. of Claims received	Aggregate amount of claim received	Aggregate Amount of Claim Provisionally Admitted (Rs.)	Annexure Reference
1.	Financial Creditors Form C	Received -1	20,33,51,199.82	20,33,51,199.82	Annexure -1
	<b>Total</b>		<b>20,33,51,199.82</b>	<b>20,33,51,199.82</b>	

### Annexure- 1

#### List of Financial Creditor(s) in Form C

The public notice is sought for claims with proof of claims from Financial Creditors in FORM –C as stipulated in Regulations 8. The undersigned Interim Resolution Professional has received claims from the following Financial Creditors:

#### List of Financial Creditors in Form C

#### List of Claims received Up to 31-3-2026 From Financial Creditor(s).

S. No	Name of the Creditor	Claim Amount (INR)	Amount Provisionally Admitted	Security Interest and Guarantee	Remarks based on verification of claims
1.	Indian Bank SAM Branch, Hyderabad.	20,33,51,199.82	20,33,51,199.82	Annexure-2	Provisionally admitted, based on the Form C received.
	<b>Total</b>	<b>20,33,51,199.82</b>	<b>20,33,51,199.82</b>		

## Claim admitted subject to verification/audit of the books/records of Corporate Debtor.

1. Security Interest is under verification pending clarifications/documents.
2. The Claim amount is provisionally admitted based on the amount claimed in Form C.
3. The list of Financial Creditor and their respective claim is subject to further revision / Updation based on the additional information requested with respect to claim.

**Annexure-2**

**Indian Bank- Hyderabad. Security Mentioned in the Form-C**

<b>Name of the Financial Creditor</b>	<b>Security Interest Details</b>
<p>Indian Bank Stressed Asset Management 5-1-679, Surabhi Arcade, Bank Street, Koti, Hyderabad-500001. Email: <a href="mailto:armbhyderabad@indianbank.co.in">armbhyderabad@indianbank.co.in</a></p>	<p><b>Primary Security:</b></p> <ol style="list-style-type: none"><li>1. Equitable Mortgage 3.00 acres of Land out of 4.00 acres of land owned by Pravista Infra Private Limited.</li><li>2. Equitable Mortgage of 300 flats out of the total project of 420 flats which are to be constructed and sold (since 120 flats already registered)</li><li>3. Equitable Mortgage of Land: details of Equitable Mortgage Property:<ol style="list-style-type: none"><li>a) Sy. No of 95/B extent of 5445 Sq Yards at Bommakal Village.</li><li>b) Sy No. 95/D, 97/A and 96,97/B extent of 9680 Sq. Yards, Durgamma Gadda.</li><li>c) 97/B extent of 354 Sq. Yards at Durgamma Gadda.</li><li>d) Sy.No.42 extent of 3730 Sq. Yards at Bommakal Village situated at Karimnagar, totalling to 19565.45 Sq. Yards.</li></ol></li></ol> <p><b>Collateral Security:</b></p> <ol style="list-style-type: none"><li>1. Personal Guarantee of the directors of the Company, Sri P. Narottam Rao, Sri P. Varadharajeswar Rao and Sri P. Dayakar Rao.</li></ol>